

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:5815
ANSWERED ON:03.05.2000
MPLADS
BRIJLAL KHABRI;RAM SINGH KASWAN

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether some local officers intentionally delay the implementation of projects under Members of Parliament Local Area Development Schemes;
- (b) if so, the details thereof;
- (c) the manner in which the Government propose to compensate the additional cost incurred on these projects due to the delay in implementation of the projects; and
- (d) the action taken against those guilty persons responsible for the delay?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTER OF STATE FOR THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSIONS IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(SHRI ARUN SHOURIE)

(a) & (b) : Some complaints of delay in the execution of works & (d) under MPLADS have been received from the Members of Parliament. In such cases matter is taken up with the concerned authorities of the State Government and they are advised to take suitable action against the concerned officials.

(c) : The works under MPLADS, including the cases of cost escalation are to be executed as per the established procedure of the concerned State Government.